

As regards employees of Institutes under the ICAR who allegedly committed/suicide by jumping from Institute building, the information is being collected and will be laid on the Table of the House.

It may also be mentioned in this connection that the ICAR is not a counterpart of the University Grants Commission but is an entirely separate organisation under the Department of Agricultural Research and Education.

#### Tapping of Minor Forest Produce

1188. SHRIMATI SUMATI ORAON: Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government consider that despite minor forest produce (MFP) having already been identified as an important role in tribal economy, only a small percentage of total potential of minor forest produce in the country is being tapped ;

(b) if so, whether in conformity with recommendations of the National Commission on Agriculture, product-wise survey, proper method of collection and grading, improving resource base, developing a system of marketing and distribution, ensuring proper processing and utilisation of minor forest produce are proposed to be undertaken;

(c) if so, details in respect of and the time frame proposed therefor; and

(d) when will NCA's recommendations with regard to creation of product-wise corporations in rich forest States and national organisation for tackling different matter connected with marketing intelligence, export etc, of minor forest produce be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) This Ministry has called for status papers from the States on the points mentioned in the Question.

(c) and (d) This Ministry proposes to hold a conference of the concerned States shortly on the subject and consider the issues of resources, collection, transport, storage, marketing and processing of minor forest produce.

#### Soyabean Processing Industry

1189. SHRI LAKSHMAN MALLICK : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the soyabean processing industry in India is in throes, of a capacity crisis due to the wide gap between the current agricultural production of soyabean ; and

(b) if so, the details in the regard?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND FOOD AND IN THE MINISTRY OF CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO) : (a) and (b) The production of soyabean during 1982-83 has been estimated to be of the order of 4.5 lakh tonnes. As against this, Letters of Intents/Industrial Licences with a total annual capacity of around 6.5 lakh tonnes for soyabean processing have been issued so far. However, these units are yet to go into production. Besides, around 2.5 lakh tonnes of soyabean have been processed by the solvent extraction units in the last year. These units, can also process other oil bearing materials such as cotton seed, rice bran etc.

#### Sub-Standard Baby Food

1190. PROF. AJIT KUMAR MEHTA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the baby foods manufactured by the Indian manufacturers contain time expired imported milk products (gift and commercial) which renders baby foods marketed time barred in accordance with food standards in force and if so reasons for marketing such baby foods in the country (clarity of Bombay, 17-7-1983) ; and